GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1314 ANSWERED ON:03.03.2011 RECOGNITION TO EDUCATIONAL QUALIFICATION FROM MADARSAS Ananth Kumar Shri

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the Government has appointed any professionals to look into the grievances of deprived groups like minorities;

(b) if so, the details thereof;

(c) whether the Government proposes to recognize the educational qualification from madarsas for eligibility in various Government sectors; and

(d) if so, the steps proposed by the Government to promote the employment and educational condition of the people belonging to minority communities?

Answer

MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (VINCENT H. PALA)

(a) and (b): Government had appointed a High Level Committee to prepare a report on the social, economic and educational upliftment of the Muslim community of India in 2005 under Justice Rajinder Sachar which submitted its report in 2006. The Sachar Committee Report is available on this Ministry's website www.minorityaffairs.gov.in

(c) and (d): The certificates issued by Madrasa Boards which have been granted equivalence by the State Education Boards to that of their Secondary and Senior Secondary qualifications, have also been equated with corresponding certificates of the Central Board of Secondary Education (CBSE), Council of Board of School Education in India (COBSE) and other School Examination Boards, for the purpose of employment and entry to higher level education. Consequential notification was issued by the Central Government in the Department of Personnel & Training (DOP&T) on 23.02.2010.